

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5559**  
TO BE ANSWERED ON 26.07.2019

**PRADHAN MANTRI MATRU VANDANA YOJANA (PMMVY)**

5559. SHRI DIBYENDU ADHIKARI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has noted that the provisions of Pradhan Mantri Matru Vandana Yojana (PMMVY) violates the National Food Security Act (NFSA), under which “every pregnant and lactating mother” is entitled to maternity benefits of Rs.6,000 system by restricting benefits to the beneficiary mothers in the country and also reducing the financial commitment;
- (b) if so, the steps proposed by the Government to bring PMMVY in line with NFSA therein;
- (c) the details of women, who have received the benefits of full PMMVY since 2017 and number of districts covered under the said scheme, State/ UT wise;
- (d) whether the Government proposes to increase the financial contribution as full compensation to the mother for the first child; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): The National Food Security Act, 2013 (NFSA) provides for maternity benefit of not less than Rs.6,000/- in such installments as may be prescribed by the Central Government. Under Pradhan Mantri Matru Vandana Yojana (PMMVY), maternity benefit of Rs.5,000/- is provided in three installments to eligible Pregnant Women and Lactating Mothers (PW&LM) during the period of pregnancy and lactation for the first living child. The eligible beneficiaries also receive cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY), administered by the Ministry of Health & Family Welfare after institutional delivery so that on an average, a woman gets Rs.6,000/-.
- (c): The Government of India has approved Pan-India implementation of PMMVY to cover all the districts of the country with effect from 01.01.2017. The State/ UT wise details of number of beneficiaries who have received all the three installments under PMMVY since 2017 is at **Annexure-I**.
- (d) & (e): Does not arise.

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**Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 5559 for answer on 26.07.2019 raised by Shri Dibyendu Adhikari regarding Pradhan Mantri Matru Vandana Yojana (PMMVY)**

The State/ UT wise details of number of beneficiaries who have received all the three installments under PMMVY since 2017 up to 22.07.2019:

S.No	State/ UT	Beneficiaries who have received all 3 installments from 01.01.2017 up to 22.07.2019
1	Andaman And Nicobar Islands	2,280
2	Andhra Pradesh	4,10,134
3	Arunachal Pradesh	3,880
4	Assam	1,02,851
5	Bihar	1,17,685
6	Chandigarh	6,878
7	Chhattisgarh	1,02,449
8	Dadra And Nagar Haveli	1,679
9	Daman And Diu	824
10	Delhi	56,597
11	Goa	6,060
12	Gujarat	3,28,466
13	Haryana	1,69,571
14	Himachal Pradesh	64,090
15	Jammu and Kashmir	52,019
16	Jharkhand	1,01,866
17	Karnataka	3,47,581
18	Kerala	1,68,833
19	Lakshadweep	171
20	Madhya Pradesh	6,62,609
21	Maharashtra	5,56,165
22	Manipur	13,847
23	Meghalaya	3,713
24	Mizoram	9,004
25	Nagaland	5,551
26	Odisha*	3
27	Puducherry	6,046
28	Punjab	1,25,116
29	Rajasthan	3,74,688
30	Sikkim	3,128
31	Tamil Nadu	129
32	Telangana*	0
33	Tripura	15,762
34	Uttar Pradesh	8,19,893
35	Uttarakhand	37,761
36	West Bengal	2,80,843
<b>Total</b>		<b>49,58,172</b>

\*The States of Odisha and Telangana are implementing their State specific maternity benefit scheme and are yet to roll out the implementation of their scheme co-branded with PMMVY